

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 111
(IB)-311/ND/2020

IN THE MATTER OF:

Green Ko Rayala Wind Power Pvt. Ltd. ... Applicant/Petitioner

Vs

MGI Infra. Pvt. Ltd. ... Respondent

Order under Section 9 of IBC.

Order delivered on 12.03.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)
MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :Mr. Haripriya Padmanabhan, Ms. Pooja Dhar, Advs.
For the Respondent :

ORDER

During the hearing, it is seen that the compliance affidavit has not come on record. Learned Counsel for Applicant undertakes to comply the same.

List on**01.04.2021**.

Sd/-
SUMITA PURKAYASTHA
MEMBER (TECHNICAL)

Sd/-
DR. DEEPTI MUKESH
MEMBER (JUDICIAL)